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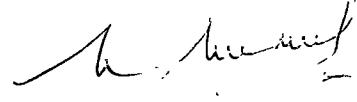
CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, DELHI.

Regn. No. O.A. 1780/1987.

Shri Ramakar Singh V. Managing Director, Mahanagar
Telephones Nigam Ltd. & another.

Applicant through Shri M.D. Goyal, Counsel.

The applicant seeks relief against the Mahanagar Telephones Nigam Ltd., which is an autonomous body. No notification envisaged by sub-section (2) of section 14 of the Administrative Tribunals Act, 1985 has been issued so far. This Tribunal has, therefore, no jurisdiction to entertain this application. The application may be returned to the applicant to seek remedy before the appropriate forum.


(Kaushal Kumar)
Member (A)
22.12.87.


(K. Madhava Reddy)
Chairman
22.12.87.